



भारतीय दूरसंचार विनियामक प्राधिकरण  
TELECOM REGULATORY AUTHORITY OF INDIA  
भारत सरकार /Government of India



U. K. Srivastava  
Secretary Incharge

D.O. No.12-59/2017-B&CS  
Dated: 2<sup>nd</sup> February, 2018

Dear *Madam*

The Department of Telecommunications through its Office Memorandum dated 21<sup>st</sup> August 2017 has requested TRAI to provide its inputs for formulation of National Telecom Policy-2018 in line with the technological advancements in the sector and customer aspirations for digital services.

2. Based on preliminary discussions with various stakeholders, including telecom service providers, telecom equipment manufacturers, industry associations, consulting firms, cloud service providers etc, the Authority, on 3<sup>rd</sup> January 2018, released a Consultation Paper on "Inputs for Formulation of National Telecom Policy - 2018". Written comments on the consultation paper were invited from stakeholders by 19<sup>th</sup> January 2018. Comments received from the stakeholders were posted on the TRAI's website. Open House Discussions (OHDs) on the above mentioned consultation paper were held on 17<sup>th</sup> January 2018 and 24<sup>th</sup> January 2018 at New Delhi and Bengaluru respectively. In addition, discussion were also held with eminent personalities from telecom sector, economic/policy research institutions and academicians on 17th January 2018 & 24th January 2018 at New Delhi and Bangalore respectively seeking their inputs on the NTP-2018.

3. The Authority, after carefully examining various issues emanating from the written submissions of the stakeholders, discussions during Open House Discussions and inputs received from eminent personalities, has finalized its inputs for formulation the National Telecom Policy-2018 which are enclosed herewith.

4. The digital communication has presented India an opportunity to overcome the impediments posed by deficiencies in its brick and mortar based physical infrastructure and opened doors to new paradigms in all sectors of economy whereby the common man at the bottom of the pyramid is being served much more efficiently and at a fraction of cost as compared to earlier days. For these reasons, this policy affects the outcomes of several sectors and should be looked at from a much wider perspective. Accordingly, the Authority suggests that National Telecom Policy - 2018 should be titled as "the Information and Communication Technologies Technology Policy - 2018".

5. As per the practice, a copy of this letter, along with Inputs for formulation of National Telecom Policy-2018, is being placed on the website of TRAI [www.trai.gov.in](http://www.trai.gov.in).

Encl : as above

Yours sincerely,



(U. K. Srivastava)

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